

THE HIGH COURT OF ORISSA, CUTTACK

Notice No. XXXIV-04/2018-22 - 1792 , Dated: 31.01.2022

NOTICE FOR EMPANELMENT OF VENDORS FOR EXECUTING WORK of SUPPLY, INSTALLATION AND COMMISSIONING OF LAN IN HIGH COURT OF ORISSA AND SUBORDINATE COURTS

It is hereby notified in reference to the Court's tender notice No. XXXIII-04/2018-21-11806 dated 11.10.2021 and corrigendum notice published vide No. XXXIII-04/2018-21-1064 dtd.12.10.2021 that the following vendors are hereby empanelled for executing work of supply, installation and commissioning of LAN in High Court of Orissa and Subordinate Courts for the financial year 2021-22 in terms of the aforementioned Court's tender notice and corrigendum notice:-

- i. SOS Infotech and Telecom Pvt. Ltd., Gudia Pokhari, Pipili, Puri- 752104
- ii. Printlink Computer and Communication Pvt. Ltd., 783, Saheed Nagar, Bhubaneswar-751007
- iii. GL Solution, #257, Saheed Nagar, Bhubaneswar- 751007


31/1/2022
Registrar (Judicial)